

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in WB No. 19612/1986 passed by the High Court Of Judicature At Allahabad)

LALTA (DIED) THROUGH LEGAL HEIRS & ORS.

Petitioner(s)

VERSUS

BALIRAJ ALIAS BALIRAM & ORS.

Respondent(s)

Date : 07-05-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Atul Kumar, Adv.
Mr. Abhimanyu Sharma, Adv.
Ms. Deepali, Adv.
Mr. Harshit Sanwal, Adv.
Mr. Jayant Malik, Adv.
Mr. Arun Gaur, Adv.
Mr. Pulak Bagchi, Adv.
Mr. S. K. Verma, AOR

For Respondent(s) Mr. Anurag Tomar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)